

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 12TH DAY OF MAY,2020/22ND VAISAKHA, 1942

W.P(C) NO. 9863 OF 2020

PETITIONER:

BIJU J THOMAS, AGED 56 YEARS, S/O. THOMAS,
VADUTHALA KULLATHIL HOUSE,VAZHAMPURAM P.O.,
KARAKURUSSI, MANARKKAD, PALAKKAD DISTRICT.
(OWNER OF EARTH MOVER BEARING REGISTRATION
NO: KL. 51. E. 5436)

BY ADVS
SRI. RAHUL SASI
SMT. NEETHU PREM

RESPONDENTS:

1. THE DISTRICT COLLECTOR, PALAKKAD DISTRICT
2. TAHSILDAR, MANNARKKAD TALUK, PALAKKAD DISTRICT
3. VILLAGE OFFICER, KARIMBA-I,
MANNARKKAD TALUK, PALAKKAD DISTRICT

BY GOVERNMENT PLEADER SMT.B.VINITHA

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 12.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Admit.

The learned Government Pleader takes notice for R1 to R3. Post on 15.05.2020 to enable the Government Pleader to obtain instructions.

**GOPINATH P.
JUDGE**

ncd

APPENDIX

PETITIONER'S EXHIBITS:

1. EXHIBIT P1:- TRUE COPY OF THE REGISTRATION CERTIFICATE
2. EXHIBIT P2:- TRUE COPY OF THE SEIZURE MAHAZAR DATED 24.04.2020
3. EXHIBIT P3:- TRUE COPY OF THE LICENCE ISSUED TO THE PETITIONER HEREIN BY THE SUPERINTENDING ENGINEER, SIRUVANI PROJECT CIRCLE
4. EXHIBIT P4:- TRUE COPY OF THE REPRESENTATION DATED 26.04.2020 SUBMITTED BEFORE THE 2ND RESPONDENT